

15

OA 625/99

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For hearing
ad3 to 21.4.04

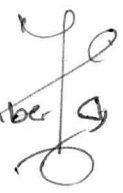
P.H. Martin

20.2.04

Order dated 21.07.04.

Hearing before in-Pain--

Call on 30.07.04.

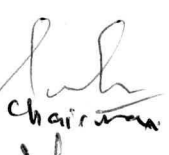
Member 

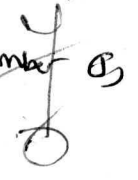

Vice-Chairman

30.07.04

Hearing. Order regarding.

Order dated 30.11.04.


Vice-Chairman

Member 

OA 629/99

OA 630/99

Common order passed in the
aforegoing two OAs ^{are} pronounced in the
open court. As per the observations contained
in the order dated 30.11.04, in separate
sheet, attached to this record, these two
OAs are dismissed. No costs.

Member 


Vice-Chairman